COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

EXECUTION PETITION NO. 02 OF 2017 IN APPEAL NO. 338 OF 2016

Dated: 8th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M.P. Biomass Energy Developers Association

Petitioner(s) /

& Ors.

Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission

Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Poorva Saigal Mr. Shubham Arya Ms. Neha Garg

Counsel for the Respondent(s) : Mr. G.Umapathy a/w

Mr. Sanjeev Khare (Rep.) for R.2

Mr. S. Venkatesh

Mr. Pratyush Singh for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>15.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk